## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP No. 76/BB/17	-	For hearing	73(4)	Dr. Lohith Shivateja Vs Anytime Medicare Services Pvt Ltd	

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
1	Stash	Pethons	Hus
	9742132241	1 1-	R. Portune
2	R. PARTHASARATHY	Respondent-	7.100

## ORDER

Counsel for Petitioner is present. PCS for Respondent is present. PCS has filed one more set of copies. List it for hearing on 18.01.2018.

Member (T)

Member (J)